



DIRECTORATE OF REVENUE INTELLIGENCE

Mumbai Zonal Unit

13, Sir Vithaldas Thackersey Marg,
New Marine Lines, Mumbai 400 020.

Tel No. (022) 22050191/2/3/4 Fax No. (022) 22010323

F.No.DRI/MZU/A-22013/12/2019-Estt./6374

Dated : 12.03.2021

To,

The Principal Chief Commissioner of CGST – All over India,
The Principal Chief Commissioner of Customs – All over India,
The Chief Commissioner of CGST – All over India,
The Chief Commissioner of Customs – All over India,
The Narcotics Commissioner, Central Bureau of Narcotics, Gwalior

Sir/Madam,

Sub : Preparation of panel for appointment as Intelligence Officers
on deputation/loan basis in the Directorate of Revenue Intelligence,
Mumbai Zonal Unit – reg.

The Directorate of Revenue Intelligence, Mumbai Zonal Unit, Mumbai is in the process of drawing up a panel of suitable officers for filling up vacancies in the grade of Intelligence Officers in Mumbai Zonal Unit including its Regional Units.

2. It is proposed to fill up the said posts on deputation/loan basis from amongst the officers of equivalent grade of Customs and CGST.
3. The deputation period will be for a period of 5 years initially and will not ordinarily exceed 7 years. The loan period will be for 2 years initially and will not ordinarily exceed 3 years. The willing officers may expressly give their willingness for posting on deputation or loan basis. It may be made clear to the willing officers that the option once exercised would be final and in the event of selection in the Directorate of Revenue Intelligence, they will not be allowed to withdraw the same.
4. Further, as per para IV of Ministry's F.No. A-35017/28/92-Ad.III-B dated 30.06.94, officers posted in certain charges/organisations/assignments are required to complete the "Cooling Off" period of not less than one year before posting in DRI. However, the concerned Pr. Chief Commissioners/Chief Commissioners have been given the power to relax the "Cooling Off" period.
5. Name of eligible and willing officers may be sent alongwith the following information :
 - a) Bio-data and willingness letter of the officer alongwith History of previous postings.
 - b) ACR grading for last 2 years
 - c) Vigilance clearance

- d) No objection from the Cadre Controlling Authority to relieve the officer in the event of his selection on deputation/loan basis (Both)
- e) Pr. Chief Commissioner's/Chief Commissioner's concurrence and permission to relax the "Cooling Off" period, wherever necessary.

Yours faithfully


(Rajesh Pandey)

Pr. Additional Director General

Copy to : The Webmaster (CBIC), Directorate of Systems, CR Building, I.P. Estate, New Delhi, with a request to place this Circular on CBIC's website.